

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 1245 OF 2009

Ganga Bai ... Appellant(s)

VERSUS

State of Rajasthan ... Respondent(s)

OFFICE REPORT

This is an Appeal by Special Leave Petition (Jail Petition) granted vide this Court's Order dated 10th July, 2009.

It is submitted that Service of Notice of Lodgment of Petition of Appeal is complete on the Sole Respondent/State and the said Respondent/State is represented by Mr. Milind Kumar, Advocate.

It is further submitted that Original Records from the High court as well as from the Trial Court have been received and the same are available in Court Room for kind perusal of the Hon'ble Court.

It is lastly submitted that Counsel for the Appellant has filed additional documents at SLP stage.

The appeal is ready for hearing on SLP-cum-Appeal Paper books.

The Appeal above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 8th day of June, 2015.

sd/-
ASSISTANT REGISTRAR

COPY TO:

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2. Mr. Milind Kumar, Advocate
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